

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. Dr. Pramod Deo, Chairperson
2. Shri R.Krishnamoorthy, Member
3. Shri S.Jayaraman, Member
4. Shri V.S. Verma, Member

**I.A.No. 30/2009 in
Petition No. 79/2009**

In the matter of

Miscellaneous application for extension of time for the filing the fresh petition for approval of final transmission tariff pertaining to Petition No. 103/2008, 106/2008, 112/2008, 118/2008, 122/2008,123/2008,149/2008,150/2008 and 151/2008 for the period from respective date of commercial operation to 31.3.2009.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

Karnataka Power Transmission Corporation Ltd, Bangalore & Others

....Respondents

Following were present:

1. Shri U.K. Tyagi, PGCIL
2. Shri M.M.Mondal, PGCIL
3. Shri R. Prasad, PGCIL

**ORDER
(DATE OF HEARING: 18.8.2009)**

Through this interlocutory application, the petitioner, Power Grid Corporation of India Limited prays for extension of time up to 31.8.2009 for filing a fresh petition for approval of final transmission charges for the assets covered under Petitions Nos. 103/2008 and 122/2008.

2. While approving the provisional transmission charges, the petitioner was directed to file petitions for approval of final tariff on the subject, latest by 30.6.2009. Meanwhile the petitioner had filed Petition No. 79/2009 for extension of time up to

31.10.2009. By order dated 15.5.2009, the petitioner was allowed time up to 31.7.2009 for making applications for approval of final transmission charges.

3. The petitioner has submitted that due to huge amount of data/inputs required for compilation and computation of tariff for each element, it has not been able to file the petitions by 31.7.2009. Accordingly, the petitioner has sought extension of time up to 31.8.2009.

4. The prayer made by the petitioner is allowed. The petitioner may file a petition for approval of final tariff in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004 on the subject, latest by 31.8.2009.

5. I.A. stands disposed of in the above terms.

Sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(R.KRISHNAMOORTHY)
MEMBER

sd/-
(DR. PRAMOD DEO)
CHAIRPERSON

New Delhi dated the 20th August 2009